

DIVISION BENCH
COURT - I

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/81(KB)2023
COMP.APPL/30(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

| | |
|------------------|--|
| IN THE MATTER OF | MR. VOLODYMYR SABADYR VS MAYAPUR CRAFTS PRIVATE LIMITED |
| UNDER SECTION | SEC. 59 SEC. 241(1) SEC. 242(4) |

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv. : For Petitioner
Mr. Patita Paban Bishwal, Adv.

Mr. Udit Agarwal, Adv. : For R4

Mr. Rahul Parasrampurua, Adv. : For R2

Ms. Swapna Choubey, Adv. : For R1, R3
Mr. Mohan Ram Goenka, PCS
Mr. Navneet Sewak, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **5/7/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**